

**Uttam Kumar Paul, Son Of Late Sukumar Paul Vs State Of Tripura,  
Represented By The Principal Secretary, Department Of Power, New  
Secretariat Complex, Khejur Bagan, P. O. Secretariat S. O., P. S. New  
Capital Complex, District - West Tripura, Pin - 799010 & Ors.**

**Court:** Tripura High Court- Agartala

**Date of Decision:** July 25, 2024

**Acts Referred:** Constitution Of India, 1949 " Article 14, 16, 226

**Hon'ble Judges:** Aparesh Kumar Singh, CJ

**Bench:** Single Bench

**Advocate:** D.C. Saha, B. N. Majumder, D.J. Saha

**Final Decision:** Dismissed

**Judgement**